NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

C. P. No. 16/263/2014

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2017

NAME OF THE COMPANY: M/s. Sunrise Liquidity Ltd.

SECTION OF THE COMPANIES ACT: 621A

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Mr. Rajiv Rekhari, Advocate for Respondent

Order

Mr. Jagvir Bhadania, Advocate has put in his fresh appearance on behalf of the applicants. He prays for some time to file his vakalatnama and comply with the previous order.

To come up on 21st August, 2017.

(Ina Malhotra)

Member (J)